

National Company Law Tribunal

Allahabad Bench

CP NO. 12/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE COMPANY: Amfee Laboratories India Ltd

SECTION OF THE COMPANIES ACT: 391/394 of the companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kr. Singh	PCS	Petitioner	Ankit
2.	KULDEEP Singh	STA		K. P. Singh

CP No.12/2016

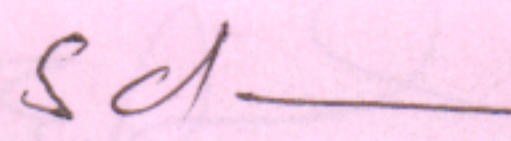
Shri Ankit Kumar Singh, PCS proxy for Rajeev Goel. Shri Kuldeep Singh, proxy for the OL representing the Central Government.

In the present matter, the affidavit on behalf of RD(NR) is filed. A copy thereof is stated to have been served upon the petitioner through his counsel. The petitioner is at liberty to file reply/supplementary affidavit, if any to the observation/comment of the R.D made in its affidavit. Hence, the time is granted.

The matter be listed on 14th November, 2017.

Dated:13.10.2017

Typed by:
P.K. Jyoti


H.P. Chaturvedi, Member (Judicial)